

**HIGH COURT OF DELHI: NEW DELHI**

No. 68 /DHC/Gaz/G-7/VI.E.2(a)/2018  
Dated : 06<sup>th</sup> September, 2018

**ORDER**

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service w.e.f. 10<sup>th</sup> September, 2018:-

Sl. No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Anu Aggarwal	JSCC-cum-ASCJ-cum-Guardian Judge, Shahdara, KKD	ACMM, North-East, KKD	North-East	Vice Ms. Bhawani Sharma (proceeded on maternity leave).
2.	Sushant Changotra	ACJ-cum-CCJ-cum-ARC, New Delhi, PHC	JSCC-cum-ASCJ-cum-Guardian Judge, Shahdara, KKD	Shahdara	Vice Ms. Anu Aggarwal
3.	Dheeraj Mor	ACJ-cum-CCJ-cum-ARC, South-West, Dwarka	JSCC-cum-ASCJ-cum-Guardian Judge, New Delhi, PHC	New Delhi	Vice Mr. Atul Krishna Agrawal
4.	Arun Kumar Garg	MM (NI Act)-3, South, Saket	ACJ-cum-CCJ-cum-ARC, South-West, Dwarka	South-West	Vice Mr. Dheeraj Mor
5.	Atul Krishna Agrawal	JSCC-cum-ASCJ-cum-Guardian Judge, New Delhi, PHC	ACJ-cum-CCJ-cum-ARC, New Delhi PHC	New Delhi	Vice Mr. Sushant Changotra
6.	Ruchi Aggarwal Asrani	MM (NI Act)-3, West, THC	MM (Mahila Court), North-East, KKD	North-East	Vice Ms. Richa Parihar (proceeded on Child Care leave).
7.	Sumeet Anand	MM (NI Act), New Delhi, PHC	MM-07, New Delhi, PHC	New Delhi	In a new court. (To be assigned work arising out of investigation of cases of PS Mandir Marg on withdrawal from the Court of Ms. Bhavna Kalia, MM-4, arising out of investigation of cases of PS Vasant Kunj (South) on withdrawal from the

					Court of Mr. Dharmender Singh, MM-5 and arising out of investigation of cases of PS Vasant Vihar on withdrawal from the Court of Ms. Vijeta Singh Rawat, MM-6, New Delhi, PHC)
8.	Vasundhra Chhaunkar	MM(NI Act)-4, South-East, Saket	MM (Mahila Court), New Delhi, PHC	New Delhi	Vice Ms. Rashmi Gupta (proceeded on maternity leave).
9.	Neetu Sharma	Newly appointed Officer	MM (NI Act), New Delhi, PHC	New Delhi	Vice Mr. Sumeet Anand
10.	Tista Shah	Newly appointed Officer	MM (NI Act)-4, West, THC	West	In the vacant court.
11.	Gopal Krishan	Newly appointed Officer	MM(NI Act)-4, South-East, Saket	South-East	Vice Ms. Vasundhra Chhaunkar
12.	Neha Pandey	Newly appointed Officer	MM (NI Act)-3, West, THC	West	Vice Ms. Ruchi Aggarwal Asrani.
13.	Vinik Jain	Newly appointed Officer	MM (NI Act)-3, South, Saket	South	Vice Mr. Arun Kumar Garg.

**Notes:**

1. The judicial officers shall be under the control of the District & Sessions Judge of the District to which they have been allocated.
2. The concerned District & Sessions Judge will ensure that proper track is kept about movement of cases from transferor court(s) to transferee court(s) due to above postings/transfers and no inconvenience is caused to the lawyers and litigants in transfer of cases, which shall be duly notified on the website of District Courts as also outside the transferor court(s).
3. The District & Sessions Judge, New Delhi, PHC shall assign work arising out of investigation of cases of PS Mandir Marg, PS Vasant Kunj (South) and PS Vasant Vihar on withdrawal from the Courts of MM-4, MM-5 and MM-6, New Delhi, PHC to the Court of Mr. Sumeet Anand, MM-7, New Delhi, PHC.
4. The District & Sessions Judge, West, THC shall assign sufficient work to Ms. Tista Shah, MM (NI Act)-4, West, THC on withdrawal from the existing NI Act Courts of the District to ensure equal pendency.

**BY ORDER OF THE COURT**

Sd/-  
(DINESH KUMAR SHARMA)  
REGISTRAR GENERAL

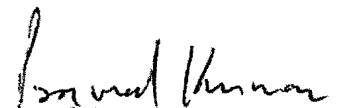
Endst.No.3980-4022/DHC/Gaz./G-7/VLE.2(a)/2018

Dated, the 06<sup>th</sup> September, 2018

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.

3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
6. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
7. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
9. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
11. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
16. The Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
17. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
19. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
20. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
21. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
22. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
23. The Commissioner of Police, Police Headquarters, New Delhi.
24. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
25. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
26. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
27. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
28. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice and Private Secretary to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
29. The AR-cum-P.A. to Registrar General, Delhi High Court.
30. All Registrars/OSDs, Delhi High Court, New Delhi.
31. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
32. The Joint Registrar, Chief Justice Secretariat, Delhi High Court, New Delhi.
33. The Pay & Accounts Officer, Tis Hazari, Delhi.
34. Joint Registrar (Computers), DHC, with request to display this order on website of DHC.
35. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
36. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
37. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
38. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
39. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
40. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
41. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
42. Personal file of the officers concerned.
43. Guard File.

  
**(Pramod Kumar)**  
**Joint Registrar (Gazette-II)**